Central Administrative Tribunal Principal Bench

OA No.1815/2012

New Delhi, this the 14th day of August, 2015

Hon'ble Mr. A.K. Bhardwaj, Member (J) Hon'ble Mr. V.N. Gaur, Member (A)

Shri Attar Singh, S/o Late Shri Nathu Singh, Aged about 65 years, R/o Village Devta, Tehsil DADA, Post Office Dhankur, Distt. Gautambudh Nagar, UP.

...applicant

(By Advocate: Shri R.K. Shukla)

Versus

- Union of India,
 Through the Secretary,
 Ministry of Urban Development,
 Nirman Bhawan, New Delhi.
- 2. The Director General of CPWD, Nirman Bhawan, New Delhi.
- 3. The Supdt. Engineer, PWD, Circle-I, NCTD, Under ISBT Fly Over, Kashmere Gate, Delhi-110006.
- 4. The Executive Engineer, PWD Division-9, Under ISBT, Fly Over, Kashmere Gate, Delhi-06.

 $\dots respondents$

(By Advocate : Ms. Alka Sharma)

ORDER (ORAL)

Mr. A.K. Bhardwaj, Member (J) :-

As prayed by Shri R.K. Shukla, learned counsel for applicant, OA is dismissed as withdrawn with liberty to file fresh one with the particulars of those Baildars who had passed the trade test for promotion to Plumber Grade and were given promotion in such grade after their retirement.

(V.N. GAUR) Member (A) (A.K. Bhardwaj) Member (J)